

अन्याय होगा ही, राष्ट्र भी कभी मजबूत नहीं होगा। श्रातव्य है कि 1980 में आरक्षण की अवधि समाप्त हो रही है।

अतः सरकार से आग्रह है कि अनुसूचित जाति तथा जनजाति के सदस्यों को मिल रही सुविधा को अगले 30 वर्षों तक जारी रखा जाय तथा इस सम्बन्ध में एक विधेयक उपस्थानित किया जाय।”

(ii) REPORTED POLLUTION OF THE RIVERS
IN UTTAR PRADESH

श्री ओम प्रकाश श्यामी (बहराइच) :
अध्यक्ष महोदय, मैं आपकी अनुमति से निम्नलिखित महत्वपूर्ण विषय का उल्लेख करता हूँ :

“उत्तर प्रदेश की अधिकांश नदियों का पानी केवल घाघरा नदी को छोड़कर शहरों व कस्बों के गन्दे पानी के कारण दूषित होने का भयानक समाचार है। भारत में नदियों के किनारे रहने वाली जनता ही नहीं अपितु समस्त धर्मावलम्बी हिन्दू जनता नदियों के पानी को पीना और उसमें स्नान करना अपना धर्म मानते हैं। भारत के लगभग दो लाख गांवों में पीने के पानी की व्यवस्था नहीं है। वह नदियों, तालाबों आदि के पानी पर ही निर्भर करते हैं। अतः सरकार ने नदियों के पानी को स्वच्छ रखने की तरफ तुरन्त ध्यान न दिया तो भारत की अधिकांश जनता रोगग्रस्त हो जाएगी।”

(iii) REPORTED DISSATISFACTION AMONG
EMPLOYEES OF ALL INDIA INSTITUTE OF
MEDICAL SCIENCES, NEW DELHI

SHRI K. LAKKAPPA (Tumkur):
Sir, it is widely reported in the press that the prestigious All India Institute of Medical Sciences is torn apart by suspicion among the employees and that there is at present more of political activity than the pursuit of medical sciences. Doctors are seen discussing more often the politics of the Institute than cases of patients they have come across and the research projects in the different departments of the Institute.

Among the members of the different faculties, so much dissatisfaction is being voiced regarding the procedures followed in the matter of staff selections. In fact, one surgeon filed a writ in the Delhi Court challenging the validity of the Selection Committee set up recently resulting in the Court issuing a stay order in regard to several selections. The writ, among other things, alleged various irregularities committed on the selection procedures.

The atmosphere of suspicion and uncertainty became worse with the taking over of the Institute by an Acting Director. His appointment as Director as such has not yet been confirmed. It is reported that a considerable amount of political lobbying in addition to taking the help of VIP patients, was indulged in by the Acting Director in securing the position as Acting Director. And after he became the Acting Director, suspicion and bickerings came to the fore among the staff and an unhealthy rift has developed among them—some siding the Acting Director and others working against him. In fact, the Acting Director is reported to have displayed open contempt towards some of the faculty members and he is also reported to have remarked that the research being carried on at the Institute was ‘pseudo science’. It is alleged by his associates that, after he took over, several changes were introduced by him in the hospital set-up in an arbitrary manner without consulting the Hospital Management Board. His interference in the work of the different departments is being highly resented to. With bickerings and dissatisfaction showing among the doctors about the way things are moving in the Institute, the hospital administration and the patients are suffering.

There has been unrest among the internees and junior doctors also of the Institute for various reasons and they resorted to strikes only recently.

The Minister of Health and Family Welfare is, therefore, requested to go into the affairs of the All India Insti-